



CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-326/2000 in OA-460/92

New Delhi this the 18th day of December, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A) Hon'ble Dr. A. Vedavalli, Member(J)

Mrs. Lalita Kumar,
W/o Sh. Ashok Kumar,
R/o B-26/A-1,
IIT Campus, Hauz Khas,
New Delhi-16. Petitioner

(Present: None even on second call)

Versus

- Sh. B.B. Saxena,
 Director of Technical Education,
 Govt. of NCT of Delhi,
 Prem Bari Pul(Near TV Tower),
 Pitampura, Delhi-34.
- Miss V.K. Malhotra, Principal, Women's Polytechnic, (Now rechrisoned as Meera Bai Polytechnic), Maharani Bagh, New Delhi-65.

.... Respondents

(through Sh. Harvir Singh, Advocate)

claimed

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

The alleged contemners are present in person. Shri Harvir Singh, respondents' counsel has invited our attention to the additional affidavit filed on 13.12.2000 tendering unconditional apology on behalf of the alleged contemners, and stating that petitioner has been paid the entire dues which she has



2. As there is none to oppose these submissions made by respondents counsel, the contempt proceedings are dropped. Notices are discharged.

(Dr. A. Vedava(li)
Member(J)

(S.R. Adige) Vice-Chairman(A)

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